

stating that temporary employees belonging to Scheduled Castes who were recruited upto the 31st of December 1947 to the Secretariat or Attached Offices of the Government of India and who were educationally qualified for the posts held by them, should be eligible for confirmation upto a maximum of 12½ per cent. of the vacancies for direct recruitment in the grades in which they were employed provided they had rendered at least three years' service and their service was considered satisfactory by the Ministry concerned.

(b) This order did not apply to the Government of India Presses or to any other subordinate office of the Central Government.

(c) 38 Assistants and 218 Clerks have been appointed to permanent posts under this order. Most of them have already been confirmed but in some cases actual confirmation awaits satisfactory completion of probation or passing the required Typing test.

काश्मीर में पाकिस्तानी यात्री

\*१८०. श्री बीरबल सिंह : क्या राज्य मंत्री बतलाने को कृपा करेंगे :

(क) काश्मीर में गत वर्ष कितने व्यक्ति-पाकिस्तान से आए और आवादा हुए;

(ख) क्या इस वर्ष भी पाकिस्तान से कोई यात्री यहां आए थे; तथा

(ग) यदि आए थे तो उन की संख्या ?

The Minister of Home Affairs and States (Dr. Katju): (a) to (c). Apart from one visitor last year and one this year, who were allowed to visit the State on special grounds, no Pakistan national has been allowed to visit or settle in the State. Fifty-two Kashmiris who were in Pakistan were allowed to return and settle in the State in 1952; the number of such persons this year is 7.

#### NATIONAL SAMPLE SURVEY DIRECTORATE

81. Shri H. N. Mukerjee: (a) Will the Minister of Finance be pleased to state the number of people employed, officers as well as others separately in the National Sample Survey Directorate of the Ministry?

(b) What are their different scales of pay and other emoluments?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix I, annexure No. 54.]

In addition to their pay in the scale shown in the statement, the staff employed are entitled to draw dearness, house rent, and other allowances as admissible from time to time under the Government of India rules.

#### LEVY OF ESTATE DUTY

82. Shri H. N. Mukerjee: (a) Will the Minister of Finance be pleased to state what provision has been made for additional staff in connection with the proposed levy of Estate Duty?

(b) Have the posts been filled up, and if so, how many have been filled up in the officers' and other cadres?

(c) What are their scales of pay and other emoluments?

The Deputy Minister of Finance (Shri M. C. Shah): (a) A sum of Rs. 4,42,200/- has been provided in this year's budget for additional staff in connection with the proposed levy of Estate Duty.

(b) and (c). A statement is laid down on the Table of the House. [See Appendix I, annexure No. 55.]

#### TERRITORIAL AND POLITICAL PENSIONS

83. Shri H. N. Mukerjee: (a) Will the Minister of Finance be pleased to state how many people are on the list of Territorial and Political Pensions in India?

(b) Do Government propose to place on the Table of the House a statement showing the names, nationality, scales of pensions etc. of these Territorial and Political Pension-holders?